

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 2276
TO BE ANSWERED ON 09.12.2024

Pollution caused by Industries

2276. SHRI DARSHAN SINGH CHOUDHARY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the polluting industries in Narmadapuram and Narsinghpur districts in the state of Madhya Pradesh are examined as per rules, if so, the details thereof;
- (b) the names of the polluting industries in Narmadapuram and Narsinghpur districts to which show cause notices have been issued;
- (c) the names of the pollution spreading industries which have been shut down for noncompliance of the Rules; and
- (d) the names of the companies whose closure orders have been revoked by the Central Pollution Control Board?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) to (d):

As per information provided by Madhya Pradesh Pollution Control Board (MPPCB), 12 highly Polluting industries operating in the Narmadapuram and Narsinghpur districts of Madhya Pradesh were inspected for compliance of consent conditions as per the consent issued under the Water (Prevention & control of Pollution) Act, 1974, Air (Prevention & control of Pollution) Act, 1981 and Authorization issued under the Hazardous and other Wastes (Management & Transboundary Movement) Rules, 2016. The list of the industries inspected are enclosed as **Annexure-I**. Further MPPCB has informed that all the units were found complying and no Show Cause Notice /Closure directions were issued during 2024.

Central Pollution Control Board (CPCB) has not issued any closure/ revocation order under the Section 5 of Environment Protection Act 1986 during the last five years i.e. from November 2019 to November 2024 for industries located in Narmadapuram and Narsinghpur districts of Madhya Pradesh.

Annexure-I.

List of Industries inspected in Narmadapuram and Narsinghpur District

Sr. No.	Name of Industry	Type of Industry	Status (Complied/Not complied)
1.	M/s. Security Paper Mill (Govt. of India Ministry of Finance), Village Kisanpura, District Narmadapuram	Pulp and Paper	Complied
2.	M/s. Ramdev Sugar Private limited, Kh. No. 32/2, 33/2 PH no. 23, Village-Thani, Tehsil Bankhed, District Narmadapuram	Sugar	Complied
3.	Raj Rajeshwari Sugar Pvt. Ltd. - Vill. Mohpani, Talluka, Gadarwara District Narsinghpur.	Sugar	Complied
4.	Aakriti Sugar Mill pvt. ltd. Vill. - Tumba, Tehsil Gadarwara District Narsinghpur.	Sugar	Complied
5.	Kareli Sugar Mills Pvt.ltd. Kareli, District Narsinghpur.	Sugar	Complied
6.	Mahakaushal Sugar & Power industries Ltd. - Bachai, Town: Bachai, District Narsinghpur.	Sugar	Complied
7.	Narmada sugar Pvt. Ltd. Salichouka, District Narsinghpur.	Sugar	Complied
8.	Shakti Sugar Mil Pvt.ltd. Village Kodiya District Narsinghpur.	Sugar	Complied
9.	Vanshika sugar & Power Industries Ltd., Village-Bilgua, Tehsil -Tendukheda, District -Narsinghpur.	Sugar	Complied
10.	BLA Power Pvt. Ltd, village-Niwari, P.O. Khursipar, Gadarwara, District Narsinghpur (90 MW).	Thermal Power	Complied
11.	NTPC Ltd. (NTPC Gadarwara Super Thermal Power Project), Housing Board Colony, District Narsinghpur.	Thermal Power	Complied
12.	M/s. Narmada sugar pvt. ltd., (Ethanol) Salichouka, AdegaoonKhurd, Tehsil Gadarwar, District Narsinghpur.	Ethanol	Complied
